

CCA 137/04
IN

O.A. No. 923/04

24.11.2004

Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. D.R. Tiwari, A.M.

Sri B Tiwari learned counsel for the applicant is present.

Sri Saumitra Singh learned counsel for the respondents submits that he has not received copy of the contempt petition so he is not able to argue in this case. Learned counsel for the applicant is directed to supply a copy of the contempt petition so that he can argue the matter and obtained instructions from the department before the next date.

Interim order in O.A. 923/04 shall continue till then.

List on 13.12.2004.

Copy of the order is given to the respondents' counsel.

Dhaka
A.M.

AS
J.M.

Manish/-

copy of order preferred
but now can't
receive it.

AS
16.12.04

13.12.04

Hon. Mr. Justice S.R. Singh, V.C.
Hon. Mrs. Roli Srivastava, A.M.

Sri B. Tiwari, learned counsel for applicant prays for and granted three weeks time to file rejoinder affidavit. Sri S. Singh, Sr. Standing counsel for Union of India.

List on 17.1.05.

B
A.M.

DSS
V.C.

R.A. filed by
25.05.2004
on rec'd
JUL
a/6/05